

**In the National Company Law Tribunal, New Delhi**  
**Registrar**

**Appeal. No. 424/252/ND/2018**

**SECTION OF THE COMPANIES ACT, 2013: 252**

**In the matter of:**

**M/s LA Saison Hotels Chandigarh Pvt. Ltd.**

**.....Appellant**

**VS.**

**Registrar of Companies**

**.....Respondent**

**Order delivered on 6.9.2018**

**Coram: Shiv Ram Bairwa, Registrar**

For Appellant (s) : None Appeared

For Respondent(s) : Ms. Kusum Yadav, Company Prosecutor

For Income Tax Department : None Appeared

**ORDER**

The reply of respondent (ROC) has been received vide diary no. 8954 dated 29.8.2018.

The Income Tax Department has filed their reply vide diary no. 8356 dated 8.8.2018.

List the matter before the Hon'ble Court No. 3, Division Bench on 24.9.2018.

**Sd/-**  
**(Shiv Ram Bairwa)**  
**Registrar**